

PUBLIC NOTICE.

Sealed quotations are invited from authorized suppliers/sellers for purchase of books as under:-

- 1) Latest addition of the Hon'ble High Court Rules and Orders (Volume-1 to Volume-5) and Haryana Civil Services Rules, 2016.
- 2) Latest edition of books i.e. S-7, S-9, S-10, S-11, Punjab Rules Volume I and II and High Court Rules and orders Volume 1 to 4.
- 3) Books for library of Sessions House as under:-

1.	The Indian Penal Code, 1860
2.	Criminal Procedure Cod.
3.	The Code of Civil Procedure, 1908.
4.	The Indian Evidence Act, 1872
5.	The Prevention of Corruption Act, 1988
6.	The Motor Vehicles Act, 1988.
7.	The Limitation Act
8.	The Arms Act, 1959
9.	The Negotiable Instruments Act, 1881
10.	Hindu Law
11.	The Specific Relief Act, 1963
12.	The Prevention of Cruelty to Animals Act, 1960
13.	Prohibition of Cows Slaughter Law
14.	Family Courts Act, 1984
15.	The Court Fee Act
16.	The Criminal Manual

The sealed quotations can be deposited with District Nazir, Yamuna Nagar. Last date of deposition of sealed quotations shall be 23-3-2020. It is made clear that only quotation of less rates shall not give right to supplier/seller to accept the quotation and decision of purchase committee in the matter shall be final.

(Arvind Kumar)
Civil Judge Sr. Division,
Yamuna Nagar at Jagadhri.

(Vijayant Sehgal),
Additional District & Sessions Judge,
Yamuna Nagar at Jagadhri.